

**(2012) 09 P&H CK 0333**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** C.W.P. No. 18160 of 2012 (O and M)

Som Singh

APPELLANT

Vs

Chairman, Canara Bank and  
Others

RESPONDENT

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**Date of Decision:** Sept. 14, 2012

**Hon'ble Judges:** Rajesh Bindal, J

**Bench:** Single Bench

**Advocate:** Rajeshwar Singh, for the Appellant;

**Final Decision:** Dismissed

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### **Judgement**

Rajesh Bindal, J.

The petitioner has challenged the order dated 17.6.2008 in the writ petition filed in the year 2012. The same is dismissed on account of delay and laches.